

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 311
(IB)- 3048(ND)2019
IA/2464/2020 IA/2927/2020

IN THE MATTER OF:

M/s. Kashmir Motor & General Finance Pvt. Applicant/Petitioner
Ltd.

Versus

M/s. Vipul Ltd. Respondent

Under Section: 7 of IBC, 2016

Order delivered on 21.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Ms. Vatsala Kak, Ms. Apoorva Choudhary, Advs.

ORDER

Renotify this case on 12th October, 2020

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(L. N. GUPTA)
MEMBER (T)

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)